NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397/398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8-	TRIMURTHI B-S 9686289794	Respondene- Mas. 1,610	FA B.S
÷	Trolter J. Sagar AsocialEs	Review Applicant	Trolle
	9663309318 Pradup Convint	Respondent 2-7	David A
: *.	Rahul M +91-9538003963	Respondant NO.9	
	491-9538003963 Roshan Ja6b	Patitiones	() and
· .	9538526919		p. T.O

Counsel for petitioner is present in RA No.1/16. Heard him. Counsel for R-4 and 5 is present. Heard him. He has filed written arguments. Counsel for R-1 is present. He has adopted the arguments of the counsel for R-4 and R-5. Counsel for R-2 is present. Heard him. Counsel for R-3 is present. He has adopted the arguments of R-2. Counsel for R-4 has relied on certain rulings.

Parties are directed to file written arguments if any with the Registry within one week. List A 01/16 for orders on 11.08.2017.

Counsel for petitioner is present and counsel for respondents is also present. Counsel for R-4 and R-5 has filed a memo containing the details of events.

RA 01/16 is pending.

List it on 11.08.2017.

MEMBER (J)

MEMBER (T)